

**Yearwise Case Clearance Rate (CCR) of
High Court of Gujarat and District Judiciary of the State**

Year	Institution*	Disposal*	Case Clearance Rate (CCR) in %
High Court of Gujarat			
2018	70,476	59,239	84.06%
2019	79,864	65,287	81.75%
2020	57,688	43,368	75.18%
2021	70,251	58,412	83.15%
2022	84,275	77,359	91.79%
2023	81,269	75,366	92.74%
2024	84,999	80,876	95.15%
2025	87,990	86,260	98.03%
District Judiciary of the State			
2018	10,17,919	11,02,594	108.32%
2019	10,87,535	11,45,808	105.36%
2020	7,16,899	3,95,719	55.20%
2021	14,81,590	14,47,320	97.69%
2022	12,42,410	14,68,733	118.22%
2023	15,08,448	16,87,111	111.84%
2024	18,22,534	18,41,016	101.01%
2025	25,46,106	24,72,884	97.12%

Notes:

(1) Case Clearance Rate (CCR) is the number of Cases disposed of expressed as a Percentage of the number of cases instituted in the period

(2) Data taken from the respective monthly report generated by IT Cell through War Room

(3) * Includes the cumulative number of matters which may include the resultant figures of i) restoration of the cases disposed in previous months ii) backdated registration (institution) iii) backdated disposal iv) matters transferred between establishments in which original registration date is not updated